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(b) Does not arise.

# INVESTIGATIONS INTO JAY ENGINEERING COMPANY

- •333. SHRI P. ABRAHAM: Will the Minister of FINANCE be pleased to refer to the reply given to starred Question No. 367 in the Rajya Sabha on the 23rd September, 1964 and state:
- (a) whether the investigations into M/s. Jay Engineering Company Ltd., have since been completed;
- (bj if so, what are the charges against the firm; and
- (c) what action has been taken against the Directors and the Chair man of the Company?

THE DEPUTY MINISTER IN THE MINISTRY OP FINANCE (SHRI RAMESHWAR SAHU): (a) and (b) One cast-has been adjudicated. Some other cases are under adjudication and further investigations are also in progress.

(c) No action has been taken against the Directors and the Chairman of the Company.

## tScissoRs rouND IN STOMACH

- \*262. SHRI JAGAT NARAIN: Will the Minister of HEALTH be pleased to state:
- (a) whether Government's attention was drawn to an allegation that a pair of scissors was found in the stomach of a girl who had been recently operated in one of the Government hospitals;
- (b) if so, whether any enquiry was conducted by the Delhi Administration in this regard; and

tTransferred from the 27th November, 1964.

(c) the results of the enquiry?

THE MINISTER FOR HEALTH (DR. SUSHILA NAYAR): (a) and (b) Yes, Madam.

(c) The enquiry has brought out that a broken dressing scissors was removed from inside the stomach of Kumari Mirdula Agarwal. medical opinion is unanimous that the scissors were not and could not possibly be left inside the stomach during the operation for appendicitis done on 14-6-64 at the Irwin Hospital. The medical opinion also specifically suggested that the scissors could reach the stomach only after swallowing them by the mouth. The scissors were broken in two parts and this breaking could not, under any circumstances occur within the stomach itself.

# बर्मा से लिया जाने वाला ऋण

\*३४३. श्री ए० बी० वाजपेयी: क्या वित्त मंत्री यह बताने की क्रुपा करेंगे कि इस समय भारत को बर्मा से ऋण की कुल कितनी राशि लेनी है ?

### fLOAN DUE FROM BURMA

◆343. SHRI A. B. VAJPAYEE: Will the Minister of FINANCE be pleased to state the total amount of loan due from Burma to India at present?]

# योजना मन्त्री (श्री बी० ग्रार० भगत): १२ मार्च, १६५७ के वित्तीय करार के ग्रनुसार वर्मा सरकार को दिये गये २० करोड़ रुपये के ऋण में से, करार की, ऋण चुकाने की शर्तों के ग्रनुसार, ग्रव तक मूलधन में से ६.३३ करोड़ रुपया चुका दिया गया है और ११.६७ करोड़ रुपया शेष रह जाता है।

- •{•[THE MINISTER OF PLANNING (SHRI B. R. BHAGAT): Of the loan of Rs. 20 crores made to the Government of Burma under the Financial Agreement dated) the 12th March, 1957, repayment of principal so far due according to the repayment provision\*
  - + [ ] English translation.